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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ ITA 547/2022, CM APPL. 55258/2022 and CM APPL. 55259/2022
PR. COMMISSIONER OF INCOME TAX-04 Petitioner

Through: None

versus

M/S GLITZ BUILDERS AND PROMOTERS PVT LTD.....

Respondent

Through: None

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV

ORDER

% **20.12.2022**

CM APPL. 55257/2022 (for exemption)

1. Allowed, subject to all just exceptions.
2. Application is disposed of.

ITA 547/2022, CM APPL. 55258/2022 and CM APPL. 55259/2022

3. None appears for the petitioner.
4. List on 13.01.2023.

VIBHU BAKHRU, J

PURUSHAINDR KUMAR KAURAV, J

DECEMBER 20, 2022/p